

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 168 of 2017**

Smt. Renuka Devi & Others

...

Appellants

-versus-

M/s Calcutta Hariyana Roadways & Others...

Respondents

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellants : Md. Zaid Ahmed, Advocate

For the Respondents : Mr. P.K. Deomani, Advocate

5/ 05.04.2021 No one appears on behalf of the Insurance Company-M/s
Reliance General Insurance Company Limited.

This case is adjourned.

(Ananda Sen, J.)

Kumar